

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Review Petition No. 15/RP/2021**

<b>Subject</b>	: Review Petition No. 15/RP/2021 seeking review of order dated 8.2.2021 in Petition No. 84/TT/2020.
<b>Date of Hearing</b>	: 28.6.2022
<b>Coram</b>	: Shri I.S Jha, Member Shri Arun Goyal, Member Shri P.K. Singh, Member
<b>Petitioner</b>	: Power Grid Corporation of India Limited
<b>Respondents</b>	: Bihar State Power (Holding) Company and 25 others
<b>Parties Present</b>	: Ms. Swapna Seshadri, Advocate, PGCIL Mr. Anand K Ganesan, Advocate, PGCIL Shri Jai Dhanani, Advocate, PGCIL Shri S.S. Raju, PGCIL Shri D.K. Biswal, PGCIL Shri A.K. Verma, PGCIL Shri Ved Prakash Rastogi, PGCIL Shri Anindya Khare, MPPMCL

**Record of Proceedings**

Case was called out for virtual hearing. The order in the petition was reserved on admissibility of the review petition on 29.3.2022. However, the order could not be issued prior to the former Chairperson demitting office. Accordingly, the matter is listed for hearing today.

2. The learned counsel for the Review Petitioner submitted that the matter was argued in detail on 29.3.2022 and all the information has been filed in the matter which may be considered.

3. After hearing learned counsel for the Review Petitioner, the Commission reserved the order on admissibility of the review petition.

**By order of the Commission**

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(Rajendra Kumar Tewari)  
Bench Officer

